- (b) whether it is a fact that possibilities of landing Boeing planes on this airport have been examined; and
- (c) if the airport has been found fit for the landing of Boeing planes, the time by when the Boeing service is likely to be started?]
- पर्यटन ग्रीरनागर विनानन मंत्री (श्री राज बहादर): (क) ग्रीर (ख) ग्रीरंगावाद विमान-क्षेत्र पर विकास कार्य पूरे किये जा चके हैं तथा ग्रव वह बोइंग-737 सेवाग्रों के परिचालन के लिए उपयक्त है।
- (ग) ईंधन की अत्याधिक लागत तथा इण्डियन एयरलाइंस के विमान बेडे की तंग स्थिति के कारण ग्रभी इस समय यह बता सकना संभव नहीं होगा कि यह सेवा कव से चाल को जा सकेगी। बदलती रहने वाली यातायात मांग की पूर्ति के लिए अतिरिक्त चार्टर उड़ानें परिचालित की जाती हैं।

t[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Development works at Aurangabad aerodrome have since been completed and it is now fit for Boeing 737 services

(c) In view of the high cost of fuel and the fleet position of the Indian Airlines, it is not possible at this stage to say when such a service would be started. To meet the fluctuating traffic demand additional charter flights are operated.]

New Scheme for distribution of controlled cloth

1567. SHRI DEORAO PATIL-PROF. N. M. KAMBLE: SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to introduce a new scheme for distribution of controlled cloth; and
 - tl] English translation.

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No proposal for revision of the present scheme of distribution of controlled cloth is under consideration of the Government.

(b) Does not arise.

Issue of bonus shares by companies

1568. SHRI BIR CHANDRA DEB BURMAN:

> SHRI LAKSHMANA MAHA-PATRO:

SHRI KALYAN ROY-

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 233 given in the Rajya Sabha on the 26th November, 1974 and state:

- (a) whether Government have received any representation regarding the issue of bonus shares by companies;
 - (b) if so, the details thereof;
- (c) what is the total amount involved in the issue of bonus shares in the last three years, company-wise;
- (d) whether Government propose to curb the issue of bonus shares by companies; and
- (e) if the reply to part (d) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and Yes, Sir Government have been requested to stop the issue of bonus shares by companies and particularly by large and monopoly houses.

(c) The total amount involved in the issue of bonus shares by companies during the last three calender years ending 1974 was Rs. 145.92 crores. Company.wise details are

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given in the Annexure [See Appendix XCI, Annexure No. 74].

(d) and (e). Government have issued guidelines from time to time restricting the issue of bonus shares by companies. A copy of such guidelines is at Annexure-II [See Appendix XCI. Annexure No. 75]. Amendments to these guidelines for the issue of bonus shares are considered as and when the need arises.

Remittances by Multinational Corporations

1569. SHRI BHOLA PRASAD: SHRI BIR CHANDRA DEB **BURMAN:**

Will the Minister of FINANCE be pleased to state the amount repatriated by the multinational Corporations engaged in the fields of Chemicals, Pharmaceuticals, Electronics, Fertilisers, Automobiles and Cosmetics, during the last three years'

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): Separate industry-wise data regarding such remittances is not available. However, the details of the remittances made on account profits/dividends, technical know-how fees, royalty and Head Office expenses by branches and subsidiaries were furnished to Rajya Sabha in reply to Uhstarred Question No. 1201 for 28-8-73 (for the years 1969-70 to 1971-72), and in fulfilment of the assurance given in respect of Uhstarred Question No. 225 for 30th April, 1974 (for the year 1972-73).

Rubber plantation

1570. SHRI A. G. KULKARNI; SHRI BRAHMANANDA PANDA. SHRI M. P. SHUKLA:

Will the Minister of COMMERCE be pleased to state:

(a) the number of rubber plantations in the country;

- (b) the quantum of rubber produced annually; and
- (c) the quantity exported in the years 1971-72 to 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

- (a) About 1,25,000 on 31st March 1974
- (b) The rubber production was about 1.25,150 tonne_s during 1973-74.

(0

to Questions

Year	Quantity exported (tonnes)
1971-72	. 0.3
1972-73	. 5.4
1973-74	. 2700.0
1974-75	. 350.0

Recognition of Central Bank Officers' Association

- SHRI JAGDISH **PRASAD** MATHUR: Will the Minister of FINANCE be pleased to state:
- (a) how much amount has been spent by the Central Bank of India manage ment on cases filed by the All India Central Bank Officers' Federation for giving 'de facto' recognition to the union of Officers;
- (b) the reasons for which Officers' Association is not being recognised by the Central Bank management; and
- (c) whether it is a fact that Rajasthan is being neglected by the Central Bank and uptill, now there is no senior guidance?

THE DEPUTY MINISTER IN THE. MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Central Bank of India has reported that the All India Central Bank Officers' Federation/Constituent units or their individual members have filed three cases, on'e each in courts at Lucknow, Hyderabad and Nagpur on matters,